

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 64 OF 2016 &
IA No. 163 of 2016**

Dated: 6th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Nabha Power Ltd.

....Appellant(s)

Versus.

Punjab State Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s)

**: Mr. Parag Tripathi, Sr. Adv.
Mr. Amit Kapur
Ms. Apoorva Misra
Ms. Pallavi Mohan
Ms. Raveena Dhamija**

ORDER

Issue notice on the appeal as well as on the I.A. No. 163 of 2016 (Application for stay) to the respondents returnable on 28.04.2016. Dasti in addition is permitted.

List the matter on **28.04.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**